

ITEM NO.22

COURT NO.2

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4289/2021

(Arising out of impugned final judgment and order dated 15-06-2021
in CRLA No. 90/2021 passed by the High Court Of Delhi At New Delhi)

STATE OF NCT OF DELHI

Petitioner(s)

VERSUS

DEVANGANA KALITA

Respondent(s)

(IA No. 54434/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 60391/2022 - INTERVENTION APPLICATION)

WITH

SLP(Crl) No. 4288/2021 (II-C)

SLP(Crl) No. 4287/2021 (II-C)
IA No. 494/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 31-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Gurmeet Singh Makker, AOR

For Respondent(s) Mr. Siddharth Aggarwal, Sr. Adv.
Ms. Sowjhanya Shankaran, Adv.
Mr. Siddharth Satija, Adv.
Mr. Abhinav Sekhri, Adv.
Ms. Pritha Srikumar, AOR
Ms. Mansvini Jain, Adv.
Mr. Atharv Gupta, Adv.

Mr. Kapil Sibal, Sr. Adv.
Mr. Adit S. Pujari, Adv.
Ms. Tusharika Mattoo, Adv.
Mr. Kunal Negi, Adv.
Ms. Aditi, Adv.
Mr. Sourabh Tandon, Adv.
Mrs. Pragya Baghel, AOR

Mr. Mehmood Pracha, Adv.
Mr. Sanawar Choudhary, Adv.
Mr. Jatin Bhatt, Adv.
Mr. Ayushman Agarwal, Adv.
Mr. Dhruv Yadav, Adv.
Mr. Harshit S Gahlot, Adv.
Mr. Mohd Hasan, Adv.
Mr. Tanveer Arfi, Adv.
Ms. K. V. Bharathi Upadhyaya, AOR

UPON hearing the counsel the Court made the following
O R D E R

Once again the position is as on the last date of hearing. When the matter is called on the first occasion learned Solicitor General was not there. When it is called again it is stated that he was present sometime before and again gone away for a Constitution Bench hearing.

The Solicitor General may be busy in many matters and thus we had mentioned that alternative arrangements must be made. If no alternative arrangements are made, we will presume that Government has nothing to say in the matter.

List on 21st February, 2023.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER